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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 1768/2021 & CRL.M.A. 14550/2021**

DIRECTORATE OF

ENFORCEMENT & ORS.

.....Petitioners

Through: Mr. SY Raju, ASJ with  
Mr. Anupam S Sharrma,  
Special Counsel, Mr.  
Prakash Airan, Mr.  
Ripudaman Sharma, Mr.  
Vashisht Rao & Ms.  
Harpreet Kalsi, Advs. for  
ED

Mr. Mohit Mathur, Sr.  
Adv. with Mr. Abhinav  
Rana & Mr. Vignesh,  
Advs. for Surajit Bank

versus

STATE OF WEST BENGAL & ORS. ....Respondents

Through: Mr. Vikas Pahwa, Sr. Adv.  
with Mr. Kunal Mimani &  
Mr. Mandeep Singh,  
Advs. (SC for West  
Bengal)

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+ **W.P.(CRL) 1395/2022 & CRL.M.A. 13046/2022**

SHRI SURAJIT BANIK

.....Petitioner

Through: Mr. Vikas Pahwa, Sr. Adv.  
with Mr. Kunal Mimani &  
Mr. Mandeep Singh,  
Advs. (SC for West  
Bengal)

Mr. Mohit Mathur, Sr.  
Adv. with Mr. Abhinav  
Rana & Mr. Vignesh,  
Advs. for Surajit Bank

versus

THE STATE OF NCT OF DELHI ....Respondent

Through: Mr. Sanjeev Bhandari,  
ASC for the State  
Mr. SY Raju, ASJ with  
Mr. Anupam S Sharrma,



Special Counsel, Mr.  
Prakash Airan, Mr.  
Ripudaman Sharma, Mr.  
Vashisht Rao & Ms.  
Harpreet Kalsi, Advs. for  
ED

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+ **W.P.(CRL) 1920/2022, CRL.M.A. 16722/2022,**  
**CRL.M.A. 16723/2022 & CRL.M.A. 16727/2022**  
SURAJIT BANIK .....Petitioner

Through: Mr. Vikas Pahwa, Sr. Adv.  
with Mr. Kunal Mimani &  
Mr. Mandeep Singh,  
Advs. (SC for West  
Bengal)  
Mr. Mohit Mathur, Sr.  
Adv. with Mr. Abhinav  
Rana & Mr. Vignesh,  
Advs. for Surajit Bank

versus

THE DIRECTORATE OF  
ENFORCEMENT & ANR.

.....Respondents

Through: Mr. SY Raju, ASJ with  
Mr. Anupam S Sharrma,  
Special Counsel, Mr.  
Prakash Airan, Mr.  
Ripudaman Sharma, Mr.  
Vashisht Rao & Ms.  
Harpreet Kalsi, Advs. for  
ED

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+ **W.P.(CRL) 715/2022 & CRL.M.A. 6016/2022**  
DIRECTORATE OF ENFORCEMENT THROUGH ITS  
ASSISTANT DIRECTOR SUMAT PRAKASH JAIN &  
ORS. ....Petitioners

Through: Mr. SY Raju, ASJ with  
Mr. Anupam S Sharrma,  
Special Counsel, Mr.



Prakash Airan, Mr.  
Ripudaman Sharma, Mr.  
Vashisht Rao & Ms.  
Harpreet Kalsi, Advs. for  
ED

Mr. Mohit Mathur, Sr.  
Adv. with Mr. Abhinav  
Rana & Mr. Vignesh,  
Advs. for Surajit Bank

versus

STATE OF WEST BENGAL & ORS. ....Respondents

Through: Mr. Vikas Pahwa, Sr. Adv.  
with Mr. Kunal Mimani &  
Mr. Mandeep Singh,  
Advs. (SC for West  
Bengal)

**CORAM:**

**HON'BLE MR. JUSTICE AMIT MAHAJAN**

**ORDER**

**25.03.2025**

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1. Subject to orders of Hon'ble the Judge In-Charge (Single Benches – Criminal Jurisdiction), list before another Bench on 25.04.2025.

2. A copy of this order be placed in all the matters.

**AMIT MAHAJAN, J**

**MARCH 25, 2025**

**“SS”**